

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 179 OF 2017**

**Dated: 10<sup>th</sup> July, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Odisha Power Transmission Corporation Limited ...Appellant(s)  
Vs.  
Tata Sponge Iron Limited & Anr. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Raj Kumar Mehta  
Ms. Himanshi Andely**

**ORDER**

Issue notice to the Respondents returnable on 21.08.2017. Dasti, in addition, is permitted.

List the matter on **21.08.2017**.

**(I. J. Kapoor)  
Technical Member**

*ts/kt*

**(Justice Ranjana P. Desai)  
Chairperson**